

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3636  
ANSWERED ON:19.08.2003  
CRIME AGAINST WOMEN CELL  
BHASKAR RAO PATIL;NARESH KUMAR PUGLIA;SHYAMA SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Crime Against Women Cell of Delhi Police is not functioning actively;
- (b) if so, the facts and reasons therefor;
- (c) whether the large number of registered cases in the cell have been transferred to the district Police;
- (d) if so, the details and reasons therefor; and
- (e) the steps taken by the Government to make the Cell effective in dealing with the crimes against women?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a): No, Sir.

(b): Does not arise.

(c)&(d): There is no Police Station functioning directly under the Cell and as such the cases recommended by it are formally registered at the Police Stations concerned.

(e): In order to make the Crime Against Women Cell more effective, a new helpline toll free-telephone number working on round-the-clock basis has been set up in the Delhi Police Control Room. Besides, a specialized team of women police personnel headed by a lady Inspector of Police attends to distress calls received from women on round-the-clock basis. The other steps taken to effectively deal with the crimes against women include setting up of Crisis Intervention Centres in all the nine Police Districts and close coordination with the Non Governmental Organisations, National Commission for Women and other agencies connected with women issues.